

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 31/RP/2022
in
Petition No. 241/GT/2020**

Subject : Petition for review of order dated 7.5.2022 in Petition No. 241/GT/2020 regarding truing up of tariff of Vindhyachal STPS Stage-II (1000 MW) for the period 2014-19.

Petitioner : NTPC Limited

Respondents : MPPMCL and 6 others

Date of Hearing : **27.4.2023**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri A.S. Pandey, NTPC
Shri Harsh V. Kabra, NTPC

Record of Proceedings

Due to absence of coram, the hearing of the petition was adjourned.

2. The Review Petition shall be listed for hearing on **30.5.2023**.

By order of the Commission

**(B. Sreekumar)
Joint Chief (Law)**

